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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


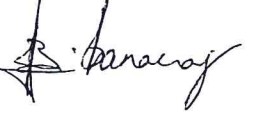
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/ 57 /2017  
IN  
PETITION NUMBER : CP/9/2016  
NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others  
NAME OF THE RESPONDENT(S) : T.O. Abraham  
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

- |    |                                                                     |                        |                                                                                       |
|----|---------------------------------------------------------------------|------------------------|---------------------------------------------------------------------------------------|
| 1. | P. H. Arvind Pandey Sr. Adv.<br>for Rukpa Menon<br>K. Gowtham Kumar | Counsel for Petitioner |  |
| 2. | Joseph Ivan Sr. Adv.<br>for Respon. Assisted by<br>B. Dharmaraj     | -                      |  |

**ORDER**

Counsels for both of the parties present and filed the joint memo for appointment of the independent auditor. The same is placed on record. Both the Counsels are directed to file scope/terms of the reference for determining the true and fair value of the shares of the 1st Respondent Company. Put up on **05.09.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)